

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-203
IB 1443(ND)/2019
in
IA/2089/2020

IN THE MATTER OF:

M/s. Eite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd

...FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 03.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the IRP :

: Mr. Mohit Nandwali,

: Mr. Manoj Kumar Garg, Advocate

ORDER

The Counsel for the Insolvency Resolution Professional is present. Registry is directed to issue notice to the Respondents. The counsel for the Insolvency Resolution Professional is permitted to serve private notice on the respondents and file affidavit of compliance.

List on 10th July 2020.


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-203
IB 1443(ND)/2019
In
IA/2197/2020

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd.

Vs.

M/s. Growthways Trading Pvt. Ltd

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 03.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Sunil Kumar Aggarwal, Advocate

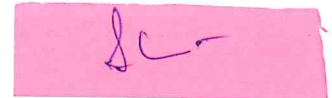
For the Respondent/CD :

For the Income-Tax Deptt. : Mr. Vipul Aggarwal, Mr. Deepak Anand, Advocates

ORDER

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